

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

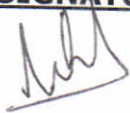
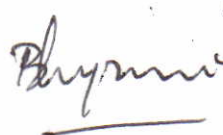
C. P. NO. 55(ND)2008
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016**

NAME OF THE COMPANY: Sh. Krishna Bans Basadur and Ors. V/s. Installment supply Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vivek Malik	]-Adv	Petitioner	
2.	MolLol Thakur			
3.	SUDHANSHU BATRA	SR. ADVOCATE.	RESPONDENTS.	
4.	BHUVAN GUINANI	ADVOCATE		

ORDER

At request of both the counsels, the mater is adjourned to 24.11.2016.


(Ina Malhotra)
Member Judicial